

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	·
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 266/7/HDB/2017
NAME OF THE COMPANY	Progressive Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	African Banking Corporation Tanzania Ltd
NAME OF THE RESPONDENT(S)	Progressive Constructions Pvt Ltd
LINIDED CECTION	Sec 7 of IBC
UNDER SECTION	Sec / Of IDC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghurandan Ras	Sv. Ach	9966622805	(B)
Cp. Bhupert	Adr	•	<u> </u>
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## ORDER

Heard Shri B. Vijaya Bhaskar, Ld. Counsel appearing for Smt. A. Anasuya, Ld. Counsel for the Petitioner and Shri R.Raghunandan Rao, Ld. Senior Counsel along with Shri G. Bhupesh, Ld. Counsel for the Respondent.

At the request of the Ld. Counsel for the Petitioner, post the case on 29.01.2018.

Member (T)

Member (J)

BINNU